

DIVISION BENCH

O-214

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1335(KB)2018
IA(COMPANIES.ACT)/118(KB)2023, IA(COMPANIES.ACT)/119(KB)2023,
IA(COMPANIES.ACT)/115(KB)2023, IVN.P/8(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	SMT. SRIKANTA SARDA VS BAIJNATH SARDA MINERALS PVT. LTD.
UNDER SECTION	SEC 272 OF THE COMPANIES ACT , 2013

Appearance (via video conferencing/physically)

For Applicant

Mr. Mainak Bose, Adv.

Ms. Noelle Banerjee, Adv.

Mr. Kanishk Kejriwal, Adv.

Ms. Labony Ray, Adv.

Mr. Rohit Kundu, Adv.

For R1 in IVN No. 8/KB/2023

Mr. Parikshit Poddar, Adv.

Mr. Bijay Murmuria, Liquidator

For R2 in IA No. 08/KB/2023

Mr. Rishav Banerjee, Adv.

Ms. Rakhi Purnima Paul, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. It is stated in terms of the order dated 02.08.2023, reply affidavit has been filed through e filing. Reply affidavit of hardcopy be filed during the course of the day.
3. Post this matter on **05.10.2023**. Interim order dated 02.08.2023 shall continue till the next date.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**